

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 229 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2020

Name of the Company:

Golden Services Through Its Proprietor
Balkishan Gome
V/s
AUM Event & Promotions India Pvt Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel for the Operational Creditor.

Learned Counsel Ms. Manavi Damle appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 15.12.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 29th day of September 2020.